

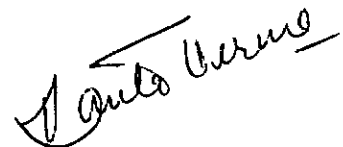
THE SCHEDULE  
( See Rule 18(1) )

RETURN OF ASSETS AND LIABILITIES ON FIRST  
APPOINTMENT ON THE 5-6-2002  
5-6-2002.

1. Name of the Government servant in full ( in block letters ) :- KANTA VERMA.
2. Service to which he/she belongs :- Himachal Pradesh Judicial Service.
3. Total length of service up to date  
(i) in Non-gazetted rank :- One month and Twenty  
(ii) in Gazetted rank :- four days in Gazetted  
rank.
4. Present post held and place of posting :- Under Training in District  
Courts, Shimla.
5. Total annual income from all sources during the Calendar year immediately preceding the 1st January 2002 :- About Rupees Ten  
Thousand.

6. Declaration:

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct as on 5-6-02 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of Rule 18 of the Central Services ( Conduct ) Rules, 1964.

  
Signature

Date:- 24-7-02.

FORM No. I

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APPOINTMENT AS ON 5-6-02.  
 ( e.g. LANDS, HOUSE, SHOPS, OTHER BUILDINGS, etc.)

Sr.No.	Description of property.	Precise location (Name of District Division Taluk and Village in which the property is situated and also its distinctive number etc)	Area of land (in case of land and buildings)	Nature of land in case of landed property.	Extent of interest.	If not in own name, state in whose name hold and his/her relationship, if any to the Government servant.	Date of acquisition.	How acquired (whether by purchase, mortgage, gift lease, inheritance or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government servant, if any with the person/persons concerned)	Value of the property	Particulars of sanction of prescribed authority, if any.	Total Annual income from the property.	Remarks.
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.

1.	Land.	Khasra no. 906/402/4, 197.55 Sq. mts., Khali, Khatwari no 50min/60min, situated in Manja, Kasumpti Taluqa, Tehsil and District-Shimla.	197.55 Sq. mts.	Residential - at plot.	Joint-owner in possession to the extent of 1/4 th share.	In the name of self.	4-5-01.	By purchase from Sh. Amin Chand R/o. Deep Niwas, Kasumpti, Tehsil and District Shimla. No connection with the vendor	Rs. 3,50,000/- at the time of purchase value of the share of under signed Rs 47,500/-	Nil. as acquired before entering into the service.	Nil.	
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*Santa Verma*  
Signature

Date:- 29-7-02.

FORM No. II

STATEMENT OF LIQUID ASSETS ON FIRST APPOINTMENT AS ON 5-6-2002.

1. Cash and Bank balances exceeding 3 months emoluments. Bank balance Rs 39,039/- and cash Rs 1500/-
2. Deposits, loans advances and investments ( such as shares, securities, debentures, etc. ) NIL.

Sr. No.	Description	Name and address of Company, Banks, etc.	Amount.	If not in own name, name and address of person in wk whose name held and his/her relationship with the Government servant.	Annual Income derived.	Remarks.
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1.	Bank deposit	UCB Bank, HHH Branch, Shimla.	Rs. 39,039/-	In personal name.		Interest on the deposit included in the amount under column no 4.
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Date:- 24-7-02.

*D. Anil Verma*

Signature.

FORM No. III

STATEMENT OF MOVABLE PROPERTY ON FIRST APPOINTMENT AS ON 5-6-2002.

Sr. No.	Description of items.	Price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition.	Remarks.
1.	2.	3.	4.	5.	6.

1. Gold and silver articles like small and medium size rings, bangles, bops etc. received as gifts from parents since childhood on birth-days and occasions like marriage etc. in the family.

About Rs. 10,000/- as at present but purchase value at the relevant time not known.

In own name and possession.

Received by way of gifts from parents on birthdays and occasions like marriage etc in the family.

*[Signature]*  
Signature.

Date: 29-7-02.

FORM No. IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY ON FIRST APPOINTMENT AS ON 5-6-62.

Sr. No.	Policy No. and date of policy.	Name of Insurance Company.	Sum insured/ date of maturity.	Amount of annual premium.	Type of Provident Funds/GPF/ CPF Account Number.	Closing balance as last reported by the Audit/Accounts Officer alongwith date of such balance.	Contribution made subsequently.	Total	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant should also be mentioned in this column )
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.

NIL

DL - 29-7-62.

*Tanta Verma*  
Signature.

FORM No. V

STATEMENT OF DEBTS AND OTHER LIABILITIES ON FIRST APPOINTMENT AS ON 5-6-62.

Sr. No.	Amount.	Name and address of creditor.	Date of incurring Liability.	Details of Transaction.	Remarks.
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NIL

Date:- 29-7-62

Signature